

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF OCTOBER, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.10.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.10.2018</i>
CIVIL	169172	2879	1691	170360
CRIMINAL	41666	1552	1358	41860
TOTAL	210838	4431	3049	212220